

SPECIAL BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/47(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS GOURI PRASAD GOENKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

For RP

Mr. Arun Kumar Gupta , CA

For Applicant

Mr. Pratik Ghose, Adv.

Mr. Avishek Roy Chowdhury. Adv.

For Guarantor

Mr. Prithwish Roy Chowdhury, Adv.

Order

1. Ld. Counsel for the parties present.
2. In view of the order dated 17.04.2023, this matter is deferred and adjourned.
3. Post this matter on **28.07.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**